## **NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 151/16	TP 183/17	For clarifi- cation	391 / 394	Rollon Hydraulics Pvt. Ltd.

SL.	NAME (IN CAPITAL)	•
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM

2) Prema. Halti

**SIGNATURE** 

## ORDER

Counsel for petitioner is absent. Matter is listed for clarification for accounting treatment. Certificate from auditor is not filed. Therefore again matter is listed on 1/09/17 for filing accounting treatment Certificate from auditor. Prema Hatti CGC for ROC and RD present.

MEMBER(J)

MEMBER(T)